

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): Information is being collected from the railways and will be laid on the Table of the Sabha.

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): (a) Yes, Sir.

SEIZURE OF GANJA FROM BYCULLA GOODS SHED

*57. SHRI V. K. DHAGE: Will the Minister of RAILWAYS be pleased to state whether the Central Railway Police seized ganja from the Byculla goods shed on or about the 25th March, 1959 and if so what is its worth?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): Yes—Rs. 21,000/-.

MANUFACTURE OF DIESEL LOCOMOTIVES

*58. SHRI M. BASAVAPUNNAIAH: Will the Minister of RAILWAYS be pleased to state whether it is a fact that Government have decided to give over the manufacture of diesel locomotives to the private sector?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): Tenders were invited for the manufacture of diesel locomotives in the country, in collaboration with foreign manufacturers, by firms who have some facilities. Negotiations are now in hand in this regard.

DELHI PEASANTS MULTI-PURPOSE CO-OPERATIVE SOCIETY

*59. SHRI J. V. K. VALLABHARAO: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether Government have received any complaint of irregularities, about the functioning of the Delhi Peasants Multi-purpose Co-operative Society, Delhi;

(b) if so, what is the nature of the irregularities; and

(c) what action, if any, has been taken in the matter?

(b) That the society charged an reasonably high rents from its members, that it did not pass on to its member cultivators the compensation received by it from the Delhi Improvement Trust for crops damaged by floods and that the names of the cultivators were not entered in Revenue records.

(c) These complaints were enquired into by the Delhi Cooperative Department and found to be baseless. It has been decided to explain the position at a meeting of the general body of the society to clear the misunderstanding.

SLOWING DOWN OF SPEED OF SUBURBAN RAILWAY TRAINS IN SEALDAH DIVISION

J SHRI J. V. K. VALLABHARAO^{b0} \
SHRI BHUPESH GUPTA

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the average speed of suburban railway trains in the Sealdah Division of the Eastern Railway, plying between Sealdah and Ranaghat has been slowed down considerably since October, 1958; and

(b) if so, for what reasons?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) and (b). During October, 1938 Time Table, the average speed of suburban trains running between Sealdah and Ranaghat was slightly decreased due to provision of more time for temporary engineering restrictions. With the reduction of time provided for temporary engineering restrictions in April, 1959 Time Table, the average speed of suburban trains on the section has increased.